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NOTIFICATION
(INCOME TAX)

NO.1525 (F.No.197/50/76-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'Army Officers Contributory Education Fund' for the purpose of the said section for and from assessment year(s) 1976-77.

Sd/-
(T.P.JEUNJEUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

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AUTHORISED FOR ISSUE


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